



**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-7/1999/5559/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Mahendra Kalita,  
Special Judge, CBI, Assam,  
Additional Court No. 3, Guwahati.

Dated Guwahati, the 18<sup>th</sup> September, 2019.

Sub:- **Casual leave along with station leave permission**

Ref:- Your letter No. SPL/CBI-3/35/CL(O)/752/E dtd. 03.09.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 3 (three) days on 09.10.2019, 10.10.2019 and 11.10.2019 along with station leave permission from the morning of 05.10.2019 till the morning of 14.10.2019, has been ~~granted/rejected.~~

The Special Judge, CBI, Assam, Guwahati, in his absence Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati and in her absence Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati shall remain in-charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-7/99/5560-1A, dated 18.9.19**  
Copy to:

1. The Special Judge, CBI, Assam, Guwahati .
2. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati.
3. The Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati.
4.  The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**